

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO -1418**  
ANSWERED ON – 11/02/2026

**RELAXATION IN CREAMY LAYER FOR OBCs**

1418. # SHRI RAMJI LAL SUMAN

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the details of the number of times and the dates on which the National Commission for Backward Classes (NCBC) and the Parliamentary Committee on Welfare of Other Backward Classes have recommended an increase in the income limits for determination of the creamy layer along with quantum thereof within the other backward classes;
- (b) the date on which income limit for the OBC creamy layer was last revised and the reason for keeping it unchanged for so long; and
- (c) whether Government intends to move towards defining a creamy layer criterion for all categories?

**ANSWER**

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

- (a) The National Commission for Backward Classes and the Parliamentary Committee on Welfare of Other Backward Classes have recommended regarding the revision of the income ceiling for determination of the Creamy Layer among the Other Backward Classes, as under:-

<b>National Commission for Backward Classes</b>		
Sl No.	Report dated	Recommended Amount
1	23.01.2004	₹1.00 lakh per annum to ₹ 2.5 lakh per annum.
2	26.06.2008	₹2.5 lakh to ₹4.5 lakh per annum.
3	14.09.2011	₹4.5 lakh to ₹12 lakh per annum in urban areas i.e. metropolitan cities and ₹9 lakh per annum in the rest of the areas.
4	27.02.2015	₹6 lakh to ₹10.5 lakh per annum
5	26.10.2015	₹6 lakh to ₹15 lakh per annum.
<b>Parliamentary Committee on Welfare of Other Backward Classes</b>		
1	1.4.2025 (6 <sup>th</sup> Report)	Increase the income limit from 8 lakhs per annum to a substantially higher income limit after consulting with all the stakeholders.
2	8.8.2025 (8 <sup>th</sup> Report)	Increase the income limit from 8 lakhs per annum to a substantially higher income limit after consulting with all the stakeholders.

- (b) The revision of income limit is done on an on going basis from time to time. The latest order for revision of the annual income limit from Rs. 6 lakh to Rs. 8 lakh was issued by Department of Personnel and Training (DoP&T) on 13.9.2017. At present there is no proposal for further revision of the OBC income limit.

- (c) There is no such proposal under consideration.

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